## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.3901 TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2017 ACCIDENTS OF NAVAL VESSELS

## 3901. SHRI SANJAY DHOTRE: DR. SATYAPAL SINGH: SHRI RAHUL SHEWALE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether a number of operational accidents involving naval vessels have been reported from various parts of the country during each of the last three years and the current year;

(b) if so, the details thereof, State-wise and the reasons therefor along with the number of persons died / injured in each of such accidents during the said period;

(c) whether the Government has conducted any enquiry in each of such accidents during the said period;

(d) if so, the details and outcome thereof along with the number of officials held responsible in such accidents and the action taken against them so far; and

(e) whether the Government has provided adequate compensation to the injured / next kin to the deceased in such accidents during the said period, if so, the details thereof and if not, the reasons therefor along with the other steps taken / being taken by the Government to keep a check on such accidents in future?

ANSWERMINISTER OF STATE(DR. SUBHASH BHAMRE)IN THE MINISTRY OF DEFENCE(DR. SUBHASH BHAMRE)रारायमं(SI. सुभाष भामरे)

(a) to (e): During 2014, 2015, 2016 and 2017 (till date), Indian Navy has reported 21 operational accidents involving naval vessels. These accidents occurred in naval harbours or at sea. Ten human lives were lost in these accidents. In all cases of accidents, Board of Inquiry (Bol) is set

.....2/-

up to determine the cause and identify the officials responsible. In majority of the cases, the Bol is complete. 42 officers / sailors have been held responsible in such cases. Disciplinary action has already been taken against 32 officers / sailors.

In order to keep a check on such accidents in future, Indian Naval Safety Organization (INSO) was established in October 2012. The INSO is responsible for analyzing incidents and accidents, reviewing safety regulations and procedures, issuing policy directives and conducting safety assessment, etc.

As per the extant policy of the Government, Liberalised / Special Family Pension, Death Cum Retirement Gratuity & Ex-gratia Compensation have been paid in case of next of kin of eight deceased personnel, where Bol has been completed.

\*\*\*\*\*\*